

By e-Mail & Website

ORISSA HIGH COURT, CUTTACK

Letter No. III-A-29/2015 1575(9)/Date 18.02.2016

From

Shri A. Patra,
Assistant Registrar (Admn.)

To

1. Ginger Webs Private Limited, New Delhi
2. Reliable Data Solutions, Sultanpur, New Delhi
3. Satvatinfosol Srivate Limited,Chhenai
4. Merit Trac Services Private Limited,Bangalore
5. 5 Elements Techno Services,Bhubaneswar
6. Learning spiral private Limited
7. Anthem Global Technology Services(P) Limited,Bhubaneswar
8. Microsys Technoware Solutions Private Limited,Bhubaneswar
9. Manipal Technologies Limited, Karnatak

Ref: EOI in pursuant to this office notice no III-A-ADMN-CLASS-IV-29/2015-950
dated 29.01.2016

Sir/Madam,

In inviting a reference to the matter cited above, I am directed to intimate you that a meeting before the Hon'ble committee is scheduled to be held on 25.02.2016 at 4.00PM in the Court's New Building.

I am therefore directed to request you to attend the said meeting for necessary discussion in the matter under reference.

Yours faithfully,


Assistant Registrar(Admn.)